

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NOS. 227, 319, 320 & 321 OF 2017

Dated: 29th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TANGEDCO

.... Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Sethu Ramalingam

ORDER

These matters could not reach before the Bench.

As agreed by learned counsel for the parties, list these matters for hearing on **11.11.2019.**

(S.D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson